

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 5th April, 2023

NO. HC.VII-100(Pt.-VIII)/2010/3043/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend "***CT (Counter Terrorism) Pilot Workshop***" conducted by FJC, Washington/ CEELI Institute, Prague scheduled to be held on **29th & 30th April, 2023** at the Maharashtra Judicial Academy, Uttan (near Mumbai).

Sl. No.	Name of nominated officers	Mobile No.	Email-id
1.	Shri Inalo Zhimomi, Principal District and Sessions Judge, Dimapur	9436062187	inalozhimomi@gmail.com
2.	Shri Gote Mega, District and Sessions Judge, Yupia, Papumpare District	9862856805	gotemega@gmail.com

Further, the nominated Officers are directed to submit a report after the completion of the course.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/3044-3062/A, Dated: 05-04-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Nagaland, Kohima/ Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification)

8. Shri Inalo Zhimomi, Principal District and Sessions Judge, Dimapur.
9. Shri Gote Mega, District and Sessions Judge, Yupia, Papumpare District.
10. The Deputy Director, Maharashtra Judicial Academy, Uttan-Gorai Road, Uttan, Bhayandar (W), District -Thane, Mumbai – 401106.
11. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
12. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. S. Rayadon
05.04.23
REGISTRAR (JUDICIAL)